

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-324
IB-1066(ND)/2020

IN THE MATTER OF:

Devinder Yadav & Ors

Vs.

GRJ Distributors and Developers Private Limited

....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 17.09.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Mr. Piyush Singh, Adv. Ms. Aditi Sinha, Adv. Ms. Tanya Kanojia

For the Respondent

: Mr. Vivek Kohli Senior Advocate with Mr. Purbhasha Panda & Mr. Aman Anand Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 02.11.2021.


(Madhu Narula)
Court Officer